

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**STARRED QUESTION NO. †\*515  
TO BE ANSWERED ON 03.04.2018**

**PROPOSALS FOR DEVELOPMENTAL WORKS**

**†\*515. SHRI RAJAN VICHARE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of proposals received by the Union Government from the State Government of Maharashtra regarding various projects and developmental works during the last three years along with the status of the proposals and the amount involved therein, proposal/project-wise;
- (b) the reasons for delay in sanctioning the said proposals along with the action taken to expedite the same;
- (c) whether any time limit has been fixed in this regard and if so, the details thereof;
- (d) whether the developmental works get obstructed due to delay in disposal of proposals; and
- (e) if so, the manner in which cost escalation in the works is adjusted?

**ANSWER**

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI THAAWARCHAND GEHLOT)**

- (a) to (d): A Statement is laid on the Table of the House.

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**Statement referred to in Reply to Lok Sabha Starred Question No. 515 for 03-04-2018.**

- (a) : Details of the proposals received from the State Government of Maharashtra during the last three years are at Annexure.
- (b) & (c): There is no delay in release of funds in respect of the proposals received complete in all respect. Processing and release of funds is a continuous process and no time-frame can be indicated.
- (d) & (e): The schemes of the Ministry are such that there is no occasion of obstruction or cost escalation.

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**Statement referred to in reply to part (a) to the Lok Sabha Starred Question No.515 by Shri Ranjab Vichare, MP regarding Proposal for Developmental Works.**

**Details of proposals received from the State Government of Maharashtra, Scheme-wise:**

Sl.No.	Name of Scheme	Year	No. of Proposals received	No. of Proposals sanctioned	Amount Disbursed (Rs./Lakh)
1	Credit Based Schemes of National Scheduled Caste Finance Development Corporation (NSFDC).	2015-16	15	11	992.86
		2016-17	19	19	65.07
		2017-18	18	18	6037.52
		Total	52	48	7095.45
2	Credit Based Schemes of National Backward Classes Finance Development Corporation. (NBCFDC)	2015-16	2	2	1000.0
		2016-17	2	2	0.00
		2017-18		1	0.00
		Total	5	5	1000.0
3	Credit Based Schemes of National Safai Karmachari Finance Development Corporation. (NSKFDC)	2015-16	4	4	9936.00
		2016-17	0	0	0.00
		2017-18	3	3	44553.00
		Total	7	7	54489.00
4	Special Central Assistance to Scheduled Caste Sub-Plan (SCA-SCSP)	2015-16	1	1	3161.20
		2016-17	1	1	4234.14
		2017-18	1	--	0.00*
		Total	3	3	7395.34
5	Venture Capital Fund for Scheduled Castes.	2015-16	3	3	512.00
		2016-17	5	6	570.00
		2017-18	11	11	1528.00
		Total	19	19	2610.00
6	Assistance for Skill Development of OBC/EBC/DNTs.	<b>Year</b>	<b>No. of Trainees</b>	<b>Amount Allocated</b>	<b>Amount Disbursed (Rs./lakh)</b>
		2015-16	330	30.75	28.88
		2016-17	253	25.92	18.96
		2017-18	401	64.01	32.01
		Total	984	120.68	79.85

\* Note: Utilization Certificate not furnished by the State.

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